

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 161/2020 For clarification IA 248/2020 IA 134/2020 IA 227/2020 CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

*Deepa Ram Menon*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Deepayam Mandal, learned Counsel for the suspended Board of Director and Mr. Ajay, learned Counsel for the RP through Video Conference.

The learned Counsel for the RP states that there has been some order from the Hon'ble High Court of Karnataka in W.P No.14815 of 2020 staying the proceedings in this C.P. As per the Memo filed by the Addl. Director (Policy and Promotion), Industries and Commerce Department, dated 05.01.2020, the State of Karnataka had challenged the Constitution of the Committee of Creditors in the said Writ Petition before the Hon'ble High Court of Karnataka. A copy of the order of the Hon'ble High Court is enclosed. As per this order the prayer was: "As an interim relief, it is prayed to stay all proceedings in C.P(IB)No.51/BB/2018 pending before the NCLT at Bengaluru Bench". The Order of the Hon'ble High Court dated 22.12.2020, read: "Ad-interim order as prayed for, for a period of two months". In view of the same, all proceedings in this Company Petition are stayed and adjourned until further order of the Hon'ble High Court. Parties concerned shall be at liberty to make a mention of the decision in the above said Writ Petition as and when the same is delivered.

Post the case on 02.02.2021.



**MEMBER (T)**

Amar



**MEMBER (J)**

**Verified**



**Court Officer**